

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4505
ANSWERED ON:22.04.2010
CENTRAL VIGILANCE COMMISSION
Patel Shri Bal Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways received a large number of complaints for investigation from Central Vigilance Commission (CVC);
- (b) if so, the total number of complaints and the nature of complaints; and
- (c) the action taken by the Railways to investigate and report the cases to CVC alongwith the reasons for delay?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

- (a) Yes, Madam.
- (b) A total of 255 CVC referred cases were dealt with during 2009.
- (c) Complaints received for investigation through the CVC were investigated. The investigation mechanism involves enquiries which are conducted by Zonal Railways/ Production Units. This usually takes some time. CVC is apprised of the progress of the cases. Disciplinary action as deemed fit under Railway Servants (Discipline & Appeal) Rules, 1968 are initiated against delinquent officers/staff. All efforts are made to complete investigation expeditiously.